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Delhi, have sought the release of the special Central assistance of Rs. 100 crores sanctioned by the former Union Finance Minister of the State: and

(b) if so, what action the Central Government have taken to release the sanctioned amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-NARDHAN POOJARI): (a) (b) The Chief Minister, Andhra Pradesh, during his visit to Delhi mentioned that the State did not receive any assistance for good financial management. He was informed that the scheme of providing special assistance to States that managed their finances well contemplated earlier was not pursued as most States including Andhra Pradesh closed the year 1983-84 with deficits and continued to have overdrafts with Reserve Bank of India in 1984-85.

Setting up of Public Sector Industries in . Region Marathwada

1390. SHRI VITHALRAO MADHAV-RAC JADHAV: Will the Minister of FIN-ANCE be pleased to state:

- (a) what are the details of the big public secto, industries which are situated in the eight districts of Marathwada region of Maharashtra State:
- (b) whether it is a fact that public sector industries are at present established either in Bombay, Pune or Nagpur which are big cities:
- (c) whether such a step will help in rural industrialisation; and
- Government have (d) whether proposal under their consideration to establish a public sector industry in any of the districts of Marathwada region of Maharashtra State?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI JANARDHAN POOJARI): (a) The information is being collected and a statement will be laid on the Table of the House.

- (b) and (c) Since investments in industrial projects are primarily made on techno-economic considerations. central public sector units are presently by and large located in Bombay, Pune and Nagpur areas in Maharashtra State. to techno-economic However, subject considerations, the policy of the Government is to give preference to the location of industrial projects in backward and rural areas.
- (d) As the Seventh Plan is still under finalisation, no details in this regard are available.

New Bonus Formula

1391. SHRI K. VASUDEVA PANIC-KER: Will the Minister of FINANCE be pleased to state:

- (a) whether a new bonus formula is under formulation;
- (b) if so, by when it is likely to be finalised: and
- (c) whether Government also propose to amend the Bonus Act, 1965 keeping in view the announcement made by him during his Budget speech on March, 1985?

THE MINISTER OF STATE IN THE MINISTRY (SHRI OF FINANCE JANARDHAN POOJARI): (a) (b) The Payment of Bonus Act, 1965 does not apply to employees employed by an establishment engaged in any industry carried on by or under the authority of any Department of the Central Government or a State Government or a local authority.

Productivity Linked Bonus Schemes have, however, been introduced for the Central Government employees working in various commercial and production-oriented sectors Government. In the case of the remaining Central Government employees, orders for payment of ad-hoc bonus for 1982-83 and 1983-84 were issued, pending evolution of suitable formulae. The question of evolving broad parameters for the various Productivity Linked Schemes is under consideration. It is not possible to indicate at this stage the time by which it would be finalised.

(c) Necessary legislative action has already been taken by the Ministry of Labour in the current session of Parliament.

Reforms in Indirect Tax Structure

1392. SHRI BHAGATRAM MANHAR:

SHRIMATI MAIMOONA SULTAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether a long term fiscal policy including reforms in indirect tax structure to convert the present sellers' market into a buyers' market when goods would chase the consumer have been under the consideration of Government in the light of Abid Hussain Committee's report;
- (b) what are the main recommendations of the Abid Hussain Committee Report; and
- (c) what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Outlines of a long term fiscal policy are in the process of formulation. Report of the Abid Hussain Committee deals with trade policy and does not directly deal with the subject of long term fiscal policy.

(b) and (c) The Report of the Abid Hussain Committee is under consideration. It would not, therefore, be in public interest to furnish the salient features/details of the recommendations.

बिहार में बैंकों द्वारा किसानों को सप्लाई किये गये पम्प सेट

1393. श्री हुक्मदेव नारायण यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार में बैकों द्वारा किसानों को भारत, इंडिया पी०एस०र्जा० राजीव कमल श्रीर श्रतुल शक्ति नाम के पम्प-सेट सप्लाई किये जा रहे हैं;

- (ख) यदि हां, तो कौन-कौन ने बैंक गः तीन वर्षों से इन पम्प सेटो हेतु भुगनान करते ग्रा रहे हैं ग्रीर इस ग्रवधि के दौरान कितनी धनराणि की ग्रदायर्ग की गई; ग्रीर
- (ग) सरकार ने इन पम्प-सेटों की क्या कीमत निर्वारित की थी, इनकी निर्माण लागत क्या थी और इन पम्प-सेटो की किस दर पर किसानों को सप्लाई की जाती रही है ?

वित्त मंत्रालय में राज्य मत्नी (श्री जनार्दन पुजारी) (क) से (ग) सूचना एकत की जा रही है श्रीर यथा उपलब्ध सूचना सभा पटल पर रख दी जाएगी।

Production of Coffee

1394. SHRIMATI KRISHNA KAUL: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the production per hectare of coffee has gone down since 1982-83;
- (b) if so, what are the reason, therefor, and
- (c) what steps Government have taken or propose to take to increase the production of coffee?

THE MINISTER OF FINANCE AND COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) to (c) The production figures of coffee for the last three years are as under:

			In	Tonnes		
1981					1,50,100	_
1982				1	,29,514*	
1983					1.04,624*	
1984					1,80,000*	

*Estimated.

The short fall in production and productivity in 1982 and 1983 was due to belated blossom showers and prolonged drought conditions which prevailed in coffee areas. However, this has been compensated by a record crop of 1984